[18 December, 2000] RAJYA SABHA

Clearance of Serial "Truck Dhina Dhin"

3050. DR. Y. LAKSHMI PRASAD: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the approximate time taken to clear a serial for telecast after submission of all documents;

(b) the time take to clear the Integral Production's "Truck Dhina Dhin" serial; and

(c) the liabilities of the company to the Prasar Bharati despite the preferences shown and action taken to realise the dues?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI SUSHMA SWARAJ): (a) Prasar Bharati has intimated that time taken by them to clear a serial for telecast after submission of all documents may be one month to a year and in some cases even beyond depending upon completion of all formalities.

(b) Prasar Bharati has intimated that the proposal for the serial "Truck Dhina Dhin" was received on 3rd May, 1999 and it was approved by Doordarshan on 21.6.1999.

(c) Prasar Bharati has intimated that the outstanding dues from the serial "Truck Dhina Dhin" against the company, at present, are Rs. 4.46 erores.

Telecasting of Parliamentary Proceedings

3051. SHRI R. MARGABANDU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Parliamentary proceedings can be telecast in English and in all regional languages;

(b) whether presently it is televised only in Hindi; and

(c) whether it is not important for other language-knowing people to know the proceedings?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI SUSHMA SWARAJ): (a) to